

Single Bench

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA

C.P NO.360/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 7th August, 2017, 10.30 A.M

Name of the Company		U.Com Software Pvt Ltd (Krishnacharan Mohanty) -Vs- Registrar of Companies ,WB		
Under Section		252 Struck off		
SI. No.	Representativ	ition of Authorized ve (IN CAPITAL TERS)	Appearing on behalf of	Signature with date

1. PATITA PABRA BISH WAR Delo Pehh

<u>07.08.2017 - C.P. No. 360 / KB / 2017 U.Com Software Pvt.</u> <u>Ltd.(Krishnacharan Mohanty) - Versus- Registrar of Companies, WB.</u>

ORDER

Ld. Lawyer on behalf of the petitioner is present.

Petitioner filed the petition under Section 252 the Companies Act, 2013. Heard, the petitioner at length issue notice to the R.O.C. calling for the report.

Fixed on 1st September, 2017.

(MANORAMA KUMARI) MEMBER (J)